

Not Corrected: See India Code Vol. II B, Pt. IV, p. 643

THE BRITISH STATUTES (APPLICATION TO INDIA)  
REPEAL ACT, 1960

No. 57 1960

[26th December, 1960]

An Act to repeal certain British statutes in their application to India.

BE it enacted by Parliament in the Eleventh Year of the Republic of India as follows:—

1. This Act may be called the British Statutes (Application to India) Repeal Act, 1960. Short title.

2. The British statutes specified in the Schedule, in so far as they extend to, and operate as part of the law of, India or any part thereof, are hereby repealed. Repeal of certain British statutes in their application to India.

3. For the removal of doubts, it is hereby declared that the repeal by this Act of any British statute shall not affect the operation of any such statute in relation to India and to persons and things in any way belonging to or connected with India in any country to which the India (Consequential Provision) Act, 1949, extends. Savings.

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VI, c.

## THE SCHEDULE

(See section 2)

## BRITISH STATUTES REPEALED IN THEIR APPLICATION TO INDIA

Serial No.	Year	Short title or subject
1	1297	Magna Carta (25 Edw. 1, c. 1 and 29).
2	1331	Unlawful attachment (5 Edw. 3, c. 9).
3	1354	Non-condemnation without due process (28 Edw. 3, c. 3).
4	1540	The Marriage Act, 1540 (32 Hen. 8, c. 38).
5	1551-2	The Sale of Offices Act, 1551 (5 & 6 Edw. 6, c. 16).
6	1677	The Statute of Frauds (29 Cha. 2, c. 3).
7	1679	The Habeas Corpus Act, 1679 (31 Cha. 2, c. 2).
8	1688	Coronation Oath (1 Will. & Mar., c. 6).
9	1698	Governors of plantations (11 Will. 3, c. 12).
10	1700	The Act of Settlement (12 & 13 Will. 3, c. 2).
11	1702	Demise of the Crown, 1702 (1 Anne, c. 2).
12	1707	The Succession to the Crown Act, 1707 (6 Anne, c. 41).
13	1782	The House of Commons (Disqualification) Act, 1782 (22 Geo. 3, c. 45).
14	1802	The Criminal Jurisdiction Act, 1802 (42 Geo. 3, c. 85).
15	1809	The Sale of Offices Act, 1809 (49 Geo. 3, c. 126).
16	1812	The Prisoners of War (Escape) Act, 1812 (52 Geo. 3, c. 156).
17	1820	The Divorce Bills Evidence Act, 1820 (1 Geo. 4, c. 101).
18	1824	The Slave Trade Act, 1824 (5 Geo. 4, c. 113).
19	1830	The Illusory Appointments Act, 1830 (11 Geo. 4 & 1 Will. 4, c. 46).
20	1830	The Debts Recovery Act, 1830 (11 Geo. 4 & 1 Will. 4, c. 47).

Serial No.	Year	Short title or subject
21	1830	The Infants' Property Act, 1830 (11 Geo. 4 & 1 Will. 4, c. 65).
22	1830	The Colonial Offices Act, 1830 (1 Will. 4, c. 4).
23	1831	The Evidence on Commission Act, 1831 (1 Will. 4, c. 22).
24	1833	The Judicial Committee Act, 1833 (3 & 4 Will. 4, c. 41).
25	1833	The Government of India Act, 1833 (3 & 4 Will. 4, c. 85).
26	1834	The Superannuation Act, 1834 (4 & 5 Will. 4, c. 24).
27	1840	The Debtors (Ireland) Act, 1840 (3 & 4 Vict., c. 105).
28	1843	The (Colonies) Evidence Act, 1843 (6 & 7 Vict., c. 22).
29	1843	The Judicial Committee Act, 1843 (6 & 7 Vict., c. 38).
30	1843	The Slave Trade Act, 1843 (6 & 7 Vict., c. 98).
31	1844	The Judicial Committee Act, 1844 (7 & 8 Vict., c. 69).
32	1847	The Naval Deserters Act, 1847 (10 & 11 Vict., c. 62).
33	1849	The Portuguese Deserters Act, 1849 (12 & 13 Vict., c. 25).
34	1851	The Lunatics' Removal (India) Act, 1851 (14 & 15 Vict., c. 81).
35	1851	The Court of Chancery Act, 1851 (14 & 15 Vict., c. 83).
36	1853	The Coinage (Colonial Offences) Act, 1853 (16 & 17 Vict., c. 48).
37	1854	The Registration of Births, Deaths and Marriages (Scotland) Act, 1854 (17 & 18 Vict., c. 80).
38	1856	The Foreign Tribunals Evidence Act, 1856 (19 & 20 Vict., c. 113).
39	1858	The Government of India Act, 1858 (21 & 22 Vict., c. 105).
40	1859	The Evidence by Commission Act, 1859 (22 Vict., c. 20).
41	1859	The Royal Naval Reserve (Volunteer) Act, 1859 (22 & 23 Vict., c. 40).
42	1860	The Indian Securities Act, 1860 (23 & 24 Vict., c. 5).
43	1861	The Malicious Damage Act, 1861 (24 & 25 Vict., c. 97).
44	1861	The Wills Act, 1861 (24 & 25 Vict., c. 114).
45	1861	The Domicile Act, 1861 (24 & 25 Vict., c. 121).

Serial No.	Year	Short title or subject
46	1862	The India Stock Transfer Act, 1862 (25 & 26 Vict., c.7).
47	1862	The Habeas Corpus Act, 1862 (25 & 26 Vict., c. 20).
48	1862	The Fine Arts Copyright Act, 1862 (25 & 26 Vict., c. 68).
49	1863	The Colonial Letters Patent Act, 1863 (26 & 27 Vict., c. 76).
50	1866	The Indian Military Funds Act, 1866 (29 & 30 Vict., c. 18).
51	1866	The Indian Prize Money Act, 1866 (29 & 30 Vict., c. 47).
52	1868	The Indian Railway Companies Act, 1868 (31 & 32 Vict., c. 26).
53	1868	The Documentary Evidence Act, 1868 (31 & 32 Vict., c. 37).
54	1868	The Indian Prize Money Act, 1868 (31 & 32 Vict., c. 38)
55	1869	The East India Irrigation and Canal Act, 1869 (32 & 33 Vict., c. 7).
56	1870	The Coinage Act, 1870 (33 & 34 Vict., c. 10).
57	1873	The East India Stock Dividend Redemption Act, 1873 (36 & 37 Vict., c. 17).
58	1873	The Indian Railway Companies Act, 1873 (36 & 37 Vict., c. 43).
59	1873	The Slave Trade (East African Courts) Act, 1873 (36 & 37 Vict., c. 59).
60	1873	The Slave Trade Act, 1873 (36 & 37 Vict., c. 88).
61	1874	The East India Annuity Funds Act, 1874 (37 & 38 Vict., c. 12).
62	1876	The Royal Titles Act, 1876 (39 & 40 Vict., c.10).
63	1876	The Statute Law Revision (Substituted Enactments) Act, 1876 (39 & 40 Vict., c. 20).
64	1876	The Customs Consolidation Act, 1876 (39 & 40 Vict., c. 36).
65	1876	The Slave Trade Act, 1876 (39 & 40 Vict., c. 46).
66	1878	The Dentists Act, 1878 (41 & 42 Vict., c. 33).
67	1878	The Elders' Widows' Fund (India) Act, 1878 (41 & 42 Vict., c. 47).

Serial No.	Year	Short title or subject
68	1879	The Registration of Births, Deaths and Marriages (Army) Act, 1879 (42 & 43 Vict., c. 8).
69	1879	The Slave Trade (East African Courts) Act, 1879 (42 & 43 Vict., c. 38).
70	1879	The Indian Guaranteed Railways Act, 1879 (42 & 43 Vict., c. 41).
71	1881	The Judicial Committee Act, 1881 (44 & 45 Vict., c. 3).
72	1881	The India Office (Sale of Superfluous Land) Act, 1881 (44 & 45 Vict., c. 7).
73	1881	The Army Act, 1881 (44 & 45 Vict., c. 58).
74	1882	The Documentary Evidence Act, 1882 (45 & 46 Vict., c. 9).
75	1882	The Bombay Civil Fund Act, 1882 (45 & 46 Vict., c. 45).
76	1882	The Reserve Forces Act, 1882 (45 & 46 Vict., c. 48).
77	1884	The Naval Discipline Act, 1884 (47 & 48 Vict., c. 39).
78	1884	The Criminal Lunatics Act, 1884 (47 & 48 Vict., c. 64).
79	1885	The East India Unclaimed Stock Act, 1885 (48 & 49 Vict., c. 25).
80	1885	The Indian Army Pension Deficiency Act, 1885 (48 & 49 Vict., c. 67).
81	1885	The Evidence by Commission Act, 1885 (48 & 49 Vict., c. 74).
82	1886	The Medical Act, 1886 (49 & 50 Vict., c. 48).
83	1887	The Conversion of India Stock Act, 1887 (50 & 51 Vict., c. 11).
84	1887	The British Settlements Act, 1887 (50 & 51 Vict., c. 54).
85	1887	The Superannuation Act, 1887 (50 & 51 Vict., c. 67).
86	1887	The Appellate Jurisdiction Act, 1887 (50 & 51 Vict., c. 70).
87	1889	The Commissioners for Oaths Act, 1889 (52 & 53 Vict., c. 10).
88	1890	The Commissioners for Oaths Amendment Act, 1890 (53 & 54 Vict., c. 7).
89	1890	The Foreign Jurisdiction Act, 1890 (53 & 54 Vict., c. 37).
90	1891	The Commissioners for Oaths Act, 1891 (54 & 55 Vict., c. 50).

Serial No.	Year	Short title or subject
91	1891	The Coinage Act, 1891 (54 & 55 Vict., c. 72).
92	1892	The Foreign Marriage Act, 1892 (55 & 56 Vict., c. 23).
93	1892	The Superannuation Act, 1892 (55 & 56 Vict., c. 40).
94	1893	The Regimental Debts Act, 1893 (56 & 57 Vict., c. 5).
95	1893	The Trustee Act, 1893 (56 & 57 Vict., c. 53).
96	1894	The Trustee Act, 1893, Amendment Act, 1894 (57 & 58 Vict., c. 10).
97	1894	The Indian Railways Act, 1894 (57 & 58 Vict., c. 12).
98	1894	The Finance Act, 1894 (57 & 58 Vict., c. 30).
99	1894	The Uniforms Act, 1894 (57 & 58 Vict., c. 45).
100	1895	The Documentary Evidence Act, 1895 (58 & 59 Vict., c. 9).
101	1895	The Judicial Committee Amendment Act, 1895 (58 & 59 Vict., c. 44).
102	1896	The Short Titles Act, 1896 (59 & 60 Vict., c. 14).
103	1896	The Finance Act, 1896 (59 & 60 Vict., c. 28).
104	1896	The Royal Naval Reserve Volunteer Act, 1896 (59 & 60 Vict., c. 33).
105	1897	The Regular and Elders' Widows' Funds Act, 1897 (60 & 61 Vict., c. 11).
106	1898	The Reserve Forces and Militia Act, 1898 (61 & 62 Vict., c. 9).
107	1898	The Statute Law Revision Act, 1898 (61 & 62 Vict., c. 22).
108	1899	The Army (Annual) Act, 1899 (62 & 63 Vict., c. 3).
109	1899	The Reserve Forces Act, 1899 (62 & 63 Vict., c. 40).
110	1900	The Colonial Solicitors Act, 1900 (63 & 64 Vict., c. 14).
111	1900	The Reserve Forces Act, 1900 (63 & 64 Vict., c. 42).
112	1900	The Colonial Stock Act, 1900 (63 & 64 Vict., c. 62).
113	1901	The Army (Annual) Act, 1901 (1 Edw. 7, c. 2).
114	1901	The Demise of the Crown Act, 1901 (1 Edw. 7, c. 5).
115	1901	The Royal Titles Act, 1901 (1 Edw. 7, c. 15).
116	1902	The Royal Naval Reserve Act, 1902 (2 Edw. 7, c. 5).
117	1905	The Medical Act (1886) Amendment Act, 1905 (5 Edw. 7, c. 14).

Serial No.	Year	Short title or subject
118	1906	The Seamen's and Soldiers' False Characters Act, 1906 (6 Edw. 7, c. 5).
119	1906	The Reserve Forces Act, 1906 (6 Edw. 7, c. 11).
120	1907	The Territorial and Reserve Forces Act, 1907 (7 Edw. 7, c. 9).
121	1907	The Evidence (Colonial Statutes) Act, 1907 (7 Edw. 7, c. 16).
122	1907	The Deceased Wife's Sister's Marriage Act, 1907 (7 Edw. 7, c. 47).
123	1908	The Statute Law Revision Act, 1908 (8 Edw. 7, c. 49).
124	1908	The Appellate Jurisdiction Act, 1908 (8 Edw. 7, c. 51).
125	1909	The Army (Annual) Act, 1909 (9 Edw. 7, c. 3).
126	1909	The Naval Establishments in British Possessions Act, 1909 (9 Edw. 7, c. 18).
127	1909	The Naval Discipline Act, 1909 (9 Edw. 7, c. 41).
128	1910	The Army (Annual) Act, 1910 (10 Edw. 7, c. 6).
129	1910	The Accession Declaration Act, 1910 (10 Edw. 7 & 1 Geo. 5, c. 29).
130	1910	The Registration of Births, Deaths and Marriages (Scotland) Amendment Act, 1910 (10 Edw. 7 & 1 Geo. 5, c. 32).
131	1911	The Army (Annual) Act, 1911 (1 & 2 Geo. 5, c. 3).
132	1911	The Parliament Act, 1911 (1 & 2 Geo. 5, c. 13).
133	1911	The Official Secrets Act, 1911 (1 & 2 Geo. 5, c. 28).
134	1912	The Army (Annual) Act, 1912 (2 & 3 Geo. 5, c. 5).
135	1912	The Marriages in Japan (Validity) Act, 1912 (2 & 3 Geo. 5, c. 15).
136	1913	The Army (Annual) Act, 1913 (3 Geo. 5, c. 2).
137	1913	The Foreign Jurisdiction Act, 1913 (3 & 4 Geo. 5, c. 16).
138	1913	The Appellate Jurisdiction Act, 1913 (3 & 4 Geo. 5, c. 21).
139	1914	The Army (Annual) Act, 1914 (4 & 5 Geo. 5, c. 2).
140	1914	The Aliens Restriction Act, 1914 (4 & 5 Geo. 5, c. 12).
141	1914	The Army (Supply of Food, Forage and Stores) Act, 1914 (4 & 5 Geo. 5, c. 26).
142	1914	The Superannuation Act, 1914 (4 & 5 Geo. 5, c. 86).

Serial No.	Year	Short title or subject
143	1914	The Navy (Pledging of Certificates, etc.) Act, 1914 (4 & 5 Geo. 5, c. 89).
144	1915	The Army (Amendment) Act, 1915 (5 & 6 Geo. 5, c. 26).
145	1915	The Naval Discipline Act, 1915 (5 & 6 Geo. 5, c. 30).
146	1915	The Marriage of British Subjects (Facilities) Act, 1915 (5 & 6 Geo. 5, c. 40).
147	1915	The Army (Amendment) No. 2 Act, 1915 (5 & 6 Geo. 5, c. 58).
148	1915	The Naval Discipline (No. 2) Act, 1915 (5 & 6 Geo. 5, c. 73).
149	1915	The Judicial Committee Act, 1915 (5 & 6 Geo. 5, c. 92).
150	1916	The Army (Annual) Act, 1916 (6 & 7 Geo. 5, c. 5).
151	1916	The Imperial Institute (Management) Act, 1916 (6 & 7 Geo. 5, c. 8).
152	1916	The Marriage of British Subjects (Facilities) Amendment Act, 1916 (6 & 7 Geo. 5, c. 21).
153	1916	The Government of India (Amendment) Act, 1916 (6 & 7 Geo. 5, c. 37).
154	1917	The Army (Annual) Act, 1917 (7 & 8 Geo. 5, c. 9).
155	1917	The Naval Discipline Act, 1917 (7 & 8 Geo. 5, c. 34).
156	1917	The Air Force (Constitution) Act, 1917 (7 & 8 Geo. 5, c. 51).
157	1918	The Army (Annual) Act, 1918 (8 & 9 Geo. 5, c. 6).
158	1918	The Termination of the Present War (Definition) Act, 1918 (8 & 9 Geo. 5, c. 59).
159	1919	The Army (Annual) Act, 1919 (9 & 10 Geo. 5, c. 11).
160	1919	The Treaty of Peace Act, 1919 (9 & 10 Geo. 5, c. 33).
161	1919	The British Mercantile Marine Uniform Act, 1919 (9 & 10 Geo. 5, c. 62).
162	1919	The Aliens Restriction (Amendment) Act, 1919 (9 & 10 Geo. 5, c. 92).
163	1919	The Government of India Act, 1919 (9 & 10 Geo. 5, c. 101).



Serial No.	Year	Short title or subject
164	1920	The Treaties of Peace (Austria and Bulgaria) Act, 1920 (10 & 11 Geo. 5, c. 6).
165	1920	The Army and Air Force (Annual) Act, 1920 (10 & 11 Geo. 5, c. 7).
166	1920	The Maintenance Orders (Facilities for Enforcement) Act, 1920 (10 & 11 Geo. 5, c. 33).
167	1920	The Indemnity Act, 1920 (10 & 11 Geo. 5, c. 48).
168	1921	The Army and Air Force (Annual) Act, 1921 (11 & 12 Geo. 5, c. 9).
169	1921	The Treaty of Peace (Hungary) Act, 1921 (11 & 12 Geo. 5, c. 11).
170	1921	The Importation of Plumage (Prohibition) Act, 1921 (11 & 12 Geo. 5, c. 16).
171	1921	The Indian Divorces (Validity) Act, 1921 (11 & 12 Geo. 5, c. 18).
172	1921	The Deceased Brother's Widow's Marriage Act, 1921 (11 & 12 Geo. 5, c. 24).
173	1921	The Territorial Army and Militia Act, 1921 (11 & 12 Geo. 5, c. 37).
174	1921	The Trade Facilities Act, 1921 (11 & 12 Geo. 5, c. 65).
175	1922	The Army and Air Force (Annual) Act, 1922 (12 & 13 Geo. 5, c. 6).
176	1922	The Empire Settlement Act, 1922 (12 & 13 Geo. 5, c. 13).
177	1922	The Naval Discipline Act, 1922 (12 & 13 Geo. 5, c. 37).
178	1922	The Trade Facilities and Loans Guarantee Act, 1922 (13 Geo. 5, c. 4).
179	1923	The Army and Air Force (Annual) Act, 1923 (13 & 14 Geo. 5, c. 3).
180	1923	The Fees (Increase) Act, 1923 (13 & 14 Geo. 5, c. 4).
181	1923	The Matrimonial Causes Act, 1923 (13 & 14 Geo. 5, c. 19).
182	1924	The Army and Air Force (Annual) Act, 1924 (14 & 15 Geo. 5, c. 5).

Serial No.	Year	Short title or subject
183	1924	The Treaty of Peace (Turkey) Act, 1924 (14 & 15 Geo. 5, c. 7).
184	1924	The Trade Facilities Act, 1924 (14 & 15 Geo. 5, c. 8).
185	1924	The Auxiliary Air Force and Air Force Reserve Act, 1924 (14 & 15 Geo. 5, c. 15).
186	1924	The Carriage of Goods by Sea Act, 1924 (14 & 15 Geo. 5, c. 22).
187	1924	The Expiring Laws Continuance Act, 1924 (15 Geo. 5, c. 1).
188	1925	The Trade Facilities Act, 1925 (15 & 16 Geo. 5, c. 13).
189	1925	The Army and Air Force (Annual) Act, 1925 (15 Geo. 5, c. 25).
190	1925	The Expiring Laws Act, 1925 (15 & 16 Geo. 5, c. 76).
191	1926	The Trade Facilities Act, 1926 (16 & 17 Geo. 5, c. 3).
192	1926	The Secretaries of State Act, 1926 (16 & 17 Geo. 5, c. 18).
193	1927	The Royal and Parliamentary Titles Act, 1927 (17 & 18 Geo. 5, c. 4).
194	1927	The Workmen's Compensation (Transfer of Funds) Act, 1927 (17 & 18 Geo. 5, c. 15).
195	1927	The Royal Naval Reserve Act, 1927 (17 & 18 Geo. 5, c. 18).
196	1927	The Cinematograph Films Act, 1927 (17 & 18 Geo. 5, c. 29).
197	1927	The Indian Church Act, 1927 (17 & 18 Geo. 5, c. 40).
198	1927	The Colonial Probates (Protected States and Mandated Territories) Act, 1927 (17 & 18 Geo. 5, c. 43).
199	1929	The Appellate Jurisdiction Act, 1929 (19 & 20 Geo. 5, c. 8).
200	1929	The Companies Act, 1929 (19 & 20 Geo. 5, c. 23).
201	1934	The Air Force Reserve (Pilots and Observers) Act, 1934 (24 & 25 Geo. 5, c. 5).
202	1935	The Superannuation Act, 1935 (25 & 26 Geo. 5, c. 23).
203	1935	The Finance Act, 1935 (25 & 26 Geo. 5, c. 24).
204	1935	The Government of Burma Act, 1935 (26 Geo. 5 and 1 Edw. 8, c. 3).
205	1936	His Majesty's Declaration of Abdication Act, 1936 (1 Edw. 8 and 1 Geo. 6, c. 3).

Serial No.	Year	Short title or subject
206	1937	The East India Loans Act, 1937 (1 Edw. 8 and 1 Geo. 6, c. 14).
207	1937	The Regency Act, 1937 (1 Edw. 8 and 1 Geo. 6, c. 16).
208	1937	The Reserve Forces Act, 1937 (1 Edw. 8 and 1 Geo. 6, c. 17).
209	1937	The Empire Settlement Act, 1937 (1 Edw. 8 and 1 Geo. 6, c. 18).
210	1938	The Cinematograph Films Act, 1938 (1 & 2 Geo. 6, c. 17).
211	1938	The Trade Marks Act, 1938 (1 & 2 Geo. 6, c. 22).
212	1939	The Prevention of Fraud (Investments) Act, 1939 (2 & 3 Geo. 6, c. 16).
213	1939	The Army and Air Force (Annual) Act, 1939 (2 & 3 Geo. 6, c. 17).
214	1939	The Reserve and Auxiliary Forces Act, 1939 (2 & 3 Geo. 6, c. 24).
215	1939	The Marriage (Scotland) Act, 1939 (2 & 3 Geo. 6, c. 34)
216	1939	The Emergency Powers (Defence) Act, 1939 (2 & 3 Geo. 6, c. 62).
217	1939	The Armed Forces (Conditions of Service) Act, 1939 (2 & 3 Geo. 6, c. 68).
218	1939	The Ships and Aircraft (Transfer Restriction) Act, 1939 (2 & 3 Geo. 6, c. 70).
219	1939	The Trading with the Enemy Act, 1939 (2 & 3 Geo. 6, c. 89).
220	1939	The Expiring Laws Continuance Act, 1939 (3 & 4 Geo. 6, c. 1).
221	1940	The Army and Air Force (Annual) Act, 1940 (3 & 4 Geo. 6, c. 18).
222	1940	The Emergency Powers (Defence) Act, 1940 (3 & 4 Geo. 6, c. 20).
223	1940	The Treachery Act, 1940 (3 & 4 Geo. 6, c. 21).
224	1940	The Evidence and Powers of Attorney Act, 1940 (3 & 4 Geo. 6, c. 28).

Serial No.	Year	Short title or subject
225	1940	The Emergency Powers (Defence) (No. 2) Act, 1940 (3 & 4 Geo. 6, c. 45).
226	1940	The Prolongation of Parliament Act, 1940 (3 & 4 Geo. 6, c. 53).
227	1940	The Expiring Laws Continuance Act, 1940 (4 & 5 Geo. 6, c. 2).
228	1940	The Naval and Marine Forces (Temporary Release from Service) Act, 1940 (4 & 5 Geo. 6, c. 4).
229	1941	The Army and Air Force (Annual) Act, 1941 (4 & 5 Geo. 6, c. 17).
230	1941	The Naval Discipline (Amendment) Act, 1941 (4 & 5 Geo. 6, c. 29).
231	1941	The Prolongation of Parliament Act, 1941 (4 & 5 Geo. 6, c. 48).
232	1941	The Expiring Laws Continuance Act, 1941 (5 & 6 Geo. 6, c. 3).
233	1942	The Army and Air Force (Annual) Act, 1942 (5 & 6 Geo. 6, c. 15).
234	1942	The Royal Naval Volunteer Reserve Act, 1942 (5 & 6 Geo. 6, c. 18).
235	1942	The United States of America (Visiting Forces) Act, 1942 (5 & 6 Geo. 6, c. 31).
236	1942	The Prolongation of Parliament Act, 1942 (5 & 6 Geo. 6, c. 37).
237	1943	The Workmen's Compensation Act, 1943 (6 & 7 Geo. 6, c. 6).
238	1943	The Army and Air Force (Annual) Act, 1943 (6 & 7 Geo. 6, c. 15).
239	1943	The Evidence and Powers of Attorney Act, 1943 (6 & 7 Geo. 6, c. 18).
240	1943	The Foreign Service Act, 1943 (6 & 7 Geo. 6, c. 35).
241	1943	The Regency Act, 1943 (6 & 7 Geo. 6, c. 42).
242	1943	The Prolongation of Parliament Act, 1943 (6 & 7 Geo. 6, c. 46).
243	1943	The Expiring Laws Continuance Act, 1943 (7 & 8 Geo. 6, c. 1).

Serial No.	Year	Short title or subject
244	1944	The Naval Forces (Extension of Service) Act, 1944 (7 & 8 Geo. 6, c. 13).
245	1944	The India (Attachment of States) Act, 1944 (7 & 8 Geo. 6, c. 14).
246	1944	The Army and Air Force (Annual) Act, 1944 (7 & 8 Geo. 6, c. 18).
247	1944	The Finance Act, 1944 (7 & 8 Geo. 6, c. 23).
248	1944	The Matrimonial Causes (War Marriages) Act, 1944 (7 & 8 Geo. 6, c. 43).
249	1944	The Prolongation of Parliament Act, 1944 (7 & 8 Geo. 6, c. 45).
250	1944	The Expiring Laws Continuance Act, 1944 (8 & 9 Geo. 6, c. 2).
251	1945	The Army and Air Force (Annual) Act, 1945 (8 & 9 Geo. 6, c. 22).
252	1946	The Patents and Designs Act, 1946 (9 & 10 Geo. 6, c. 44).
253	1946	The United Nations Act, 1946 (9 & 10 Geo. 6, c. 45).
254	1946	The Army and Air Force (Annual) Act, 1946 (9 & 10 Geo. 6, c. 47).
255	1946	The Superannuation Act, 1946 (9 & 10 Geo. 6, c. 60).
256	1946	The National Insurance (Industrial Injuries) Act, 1946 (9 & 10 Geo. 6, c. 62).
257	1946	The Expiring Laws Continuance Act, 1946 (10 & 11 Geo. 6, c. 1).
258	1947	The Foreign Marriage Act, 1947 (10 & 11 Geo. 6, c. 33).